

Sixteenth Loksabha

an>

Title: Introduction of the Insolvency and Bankruptcy Code (Amendment) Bill, 2017.

HON. SPEAKER: Now we take up item no. 21A. Shri Arun Jaitley.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill to amend the Insolvency and Bankruptcy Code, 2016.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Insolvency and Bankruptcy Code, 2016.”

*The motion was adopted.*

SHRI ARUN JAITLEY: Madam, I introduce the Bill.

-